

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/2³/2017
IN
PETITION NUMBER : CP/467/IB/CB/2017
NAME OF THE PETITIONER(S) : K. KUPPUSAMY & 1
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA & 2 ORS TEXTILES)
UNDER SECTION : SEC 10

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S.R. RAJAGOPAL
ROHAN RAJASEKARAN
CHIRAG GUPTA

APPLICANTS

Chirag

2. ANANT MERATHIA

Counsel for
operational
Creditors.
(Applicants in
IA. 218/2017)

Anant

ORDER

Counsel for the suspended Board of Directors present and submitted the arguments. In view of the nature of the prayers made in the Application, the **Registry** is directed to send notice to the Respondents. The Applicant is also directed to send private notice to the Respondents and file proof of the same before next date of hearing. Put up on **18.12.2017 at 10.30 A.M.**

sel
MEMBER (JUDICIAL)

ghk